

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.471/2001

New Delhi, dated 28th day of April, 2003

Hon'ble Shri Justice V.S.Aggarwal, Chairman
Hon'ble Shri V.K.Majotra, Member(A)

Krishan Kumar Marwah
A-247, Shiv Nagar
New Delhi

.. Applicant

(Shri U.Srivastava, Advocate)

versus

Govt. of NCT of Delhi, through

1. Chief Secretary
5, Sham Nath Marg, Delhi
2. Director of Education
Old Secretariat, Delhi
3. Deputy Director of Education(Admn.)
Old Secretariat, Delhi

.. Respondents

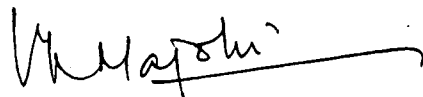
(Shri George Paracken, Advocate)

ORDER(oral)

Shri Justice V.S.Aggarwal

Learned counsel for the applicant states that he may be permitted to withdraw the present application, with liberty to file a fresh application challenging the seniority granted to Shri Jai Singh or any other person and also to implead them as parties.

2. Subject to the aforesaid, allowed as prayed. OA is dismissed as withdrawn. It is made clear that the applicant may, if so advised in accordance with law, file a fresh application, as stated by the learned counsel.



(V.K. Majotra)
Member(A)



(V.S. Aggarwal)
Chairman